
(2024) 04 ITAT CK 0016

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 853, 854/DEL/2023

Shivnandan Prasad &
Sons

APPELLANT

Vs

Income Tax Officer

RESPONDENT

Date of Decision: April 2, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 271(1)(C)

Hon'ble Judges: Dr. B. R. R. Kumar, (AM); Anubhav Sharma, J

Bench: Division Bench

Advocate: Nitish Garg, Javed Akhtar

Final Decision: Allowed

Judgement